Report of the Working Group on Software for Doordarsban (Volume I and H)

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASPING (SHRi V. N. GADGIL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Report of the Working Group on Software for onrdarshan (Volumes I and II). [Placed in Library. See No. LT—1303/85.]

I. Audited Accounts of the Banana and Fruit Development Corporation Limited, Matfras for the year 1981-82 and for the period from 1st April to 26th April, 1982, and related papers'

II. Statement of the affairs of Banana and Fruit Development Corporation Limited, Madras for the year 1981-82 and for the period from 1st April to 26*11 April, 1982

THE MINISTER OF* STATE IN THE DEPARTMENT OF RURAL DEVE-LOPMENT (SHRI CHANDULAL CHANDRAKAR): Sir, I beg to lay on the Table—

I. A copy each, (in English and Hindi) of the following papers, under sul>sectJon (1) of section 619A of the Companies Act. 1956:—

(i) Audited Accounts of the Banana and Fruit Development Corporation Limited. Madras, for the year 1981-82, together with the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by the Comptroller	and
Auditor General of India on the	Ac
counts of the Corporation for the	year
1981-82	

(iii) Audited Accounts of the Banana and Fruit Development Corporation Limited, Madras, for the period front 1st April to 26th April, 1982, together with the comments of the Comptroller and Auditor General of India thereon.

(iv) Review by th_e Comptroller and Auditor General of India on the' Accounts of the Corporation for the period from 1st April to 26th' April, 1982.

II. Statement (in English nnd Hindi) of the affairs of Banana and Fruit Develop-

ment Corporation Limited, Madras, for the year 1981-82 and for the period from 1st April to 26th April, 1982.

on the Table

'Placed in Library. *See* No. LT—1305| 85 for I and II.]

Notification of the Ministry of Home Affairs regarding declaration of "Uraniuml Industry" as an essential service

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY. SPACE AND ELECTRONICS, (SHRI SHIVRAJ PATIL): Sir, I beg to lay o_n the Table, under subsection (2) of section 2 of the Essential Services Maintenance Act. 1981, a copy (in English and Hindi) of the Ministry of Home Affairs, Notication S.O. No. 595(E), dated the 8th August, 1985, regarding declaration of "Uranium industry" as an essential service. [Placed in Library. *See* No. LT— 1321/85.]

REPORTS OF PUBLIC ACCOUNTS COMMITTEE

MISS JAYALALITHA (Tamil Nadu): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Crmmittee:—

(i) Third Report on action taken on 19 l_{s_t} Report of Pub]j_c Account* Committee (7th Lok Sabha) regarding Expansion of Vijayawada Trunk Automatic Exchange. Arrears of Telephone Revenue and Excess billing, STS barring and telephone complaints.

(ii- Eighth Report on action taken on 159th Report of * Public Accounts Committee (7th Lok Sabha) regarding Customs Receipts.

(iii) Ninth Report on action taken on 170th Report of the Public Account? mittee (7th Lok Sabha) regarding Union Excise Duties.

(iv) Eleventh Report o_n action taken (iv) Eleventh Report on action taken Committee (7th Lok Sabha) regarding Council of Scientific and Industral Research—Engineering Science Group.